

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
SPECIAL BENCH  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
17-11-2023 AT 10.30 AM**

**IA(IBC) 1776/2023 in CP (IB) No. 277/9/HDB/2019**  
u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Isgec Covema Ltd

**...Operational Creditor**

**VS**

OM Shakti Renegies Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. SANJAY PURI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**IA (IBC) 1776/2023**

This is an application for extension of the liquidation period by three months effective from 22.11.2023. Learned Counsel Mr. Srikanth Rathi for Mr. VVSN Raju, for Applicant present through Video Conference. Relief of extension will not be considered on the next hearing date. Meanwhile, in the light of the facts and circumstances of the case the liquidator is directed to file a final report. Matter adjourned to 08.1.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**